

STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION & COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND AS PER THE NOTIFICATION DATED 29.04.2020 OF DEPARTMENT OF LEGAL AFFAIRS, MINISTRY OF LAW AND JUSTICE, NEW DELHI

FOR THE MONTH OF December- 2023

Form 1									
List of cases e-filed during the month									
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Advocate Mobile Number	Advocate E-mail Id	Date of Registration	Date of e-filing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-	-	-

Form -2							
List of cases in which e-payment of Court fees was made during the month							
Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of e-payment of Court fees
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form -3

List of cases in which Electronic Service of process has taken place during the month

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of Electronic Service of process
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
1	Commercial Court Dehradun	Dehradun	Commercial Suit no. 373/2023	Boehringer Vs. Sidhbali	-	-	22.12.2023
2	Commercial Court Dehradun	Dehradun	Commercial Suit no. 372/2023	Boehringer Vs. Latric Bio Science	-	-	21.12.2023
3	Commercial Court Dehradun	Dehradun	Commercial Suit no. 362/2023	Canra Bank Vs. Vibhu Enterprises	-	-	18.12.2023
4	Commercial Court Dehradun	Dehradun	Commercial Suit no. 350/2023	Bank of India Vs. Explore Fashion	-	-	08.12.2023
5	Commercial Court Dehradun	Dehradun	Arbitration Execution no. 246/2023	SMS Paryavaran Vs. UUSDA	-	-	12.12.2023
6	Commercial Court Dehradun	Dehradun	Commercial Suit no. 343/2023	PNB Vs. Raj Infrastructure	-	-	01.12.2023

7	Commercial Court Dehradun	Dehradun	Commercial Suit no. 342/2023	PNB Vs. R. M. Traders	-	-	01.12.2023
8	Commercial Court Dehradun	Dehradun	Commercial Suit no. 27/2023	Canra Bank Vs. Moni Enterprises	-	-	22.12.2023
9	Commercial Court Dehradun	Dehradun	Arbitration Execution no. 32/2021	Shri Ram City Union Finance Vs. Mohd. Arif	-	-	04.12.2023

Form -4

Sl. No.	Court	District	Court Name	Court No.	Case Type	Case Count (No. of cases randomly allocated)
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-

Form -5

Sl. No.	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Date of case Management Hearing
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]
1	High Court of Uttarakhand, Nainital	-	-	-	-	-	-
2	Addl. District Judge, Commercial Court Dehradun	Dehradun	-	-	-	-	-

Form 6

Sl. No	Court	District	Case No.	Petitioner Name Vs. Respondent Name	Advocate	Date of Registration	Whether urgent Relief was sought and Pre-Institution Mediation did not take place (Yes/no.)	Date of Decision	Days for Disposal	Nature of Disposal (Contested / settled)	Date of Execution of decree	Number of days for execution of decree from date of decision	Act Section
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]	[9]	[10]	[11]	[12]	[13]	[14]
1	High Court of Uttarakhand, Nainital	Dehradun	A.O. No. 127 of 2021	State of Uttarakhand and Others Vs. M/S Hillways Constructions Company Pvt. Ltd.	C.S.C Vs. Siddhartha Singh, P.S. Bisht	14.07.2021	Yes	12.12.2023	878 days	Dismissed	N/A	N/A	U/s 13 of Commercial Court's Act
		Dehradun	A.O. No. 522 of 2023	Narayan Dutt Vs. Union of India	Bhuwan Bhatt Vs. Asstt. S.G.	28.11.2023	Yes	01.12.2023	03 days	Partly Allowed	N/A	N/A	U/s 13 of Commercial Court's Act
	Addl. District Judge, Commercial Court Dehradun	1	Arb 30/2023	MBL INFRASTRUCTURES LTD. BAANI Vs PWD	Sanjay Gaur	08-05-2023	No	07-12-2023	213	Contested	-	-	34
2	Addl. District Judge, Commercial Court Dehradun	2	Arb 45/2023	MBL INFRASTRUCTURES Vs PWD	Sanjay Gaur	16-06-2023	No	07-12-2023	174	Contested	-	-	34

3	O.S 137/2023	STATE BANK OF INDIA Vs M/s SHREE MAHALAXMI ENTERPRISES	Ashish Chakravarty	14-07-2023	No	08-12-2023	147	Contested	-	-	-
4	Arb 29/2023	SHYAM DESIGNERS AND CONSULTANTS PVT. LTD. Vs GOVERNMENT OF UTTARAKHAND	M.K.Juyal	08-05-2023	No	11-12-2023	217	Contested	-	-	34
5	Arb 61/2019	Power Transmission Corporation of Uttrakhand Limited Vs M/s Ranjit Singh and Company,	Prashant Chamoli	21-09-2019	No	14-12-2023	1525	Contested	-	-	34
6	Arb 102/2022	M/s WOODHILL INFRASTRUCTURE LTD. Vs STATE OF UTTARAKHAND	Ankit Sahni	07-12-2022	No	15-12-2023	368	Contested	-	-	34
7	Arb Appeal 02/2022	UTTARAKHAND JAL VIDYUT NIGAM LTD (Arb Appeal Vs M/s R.R CONSTRUCTION AND INFRASTRUCTURE INDIA PVT. LTD.	Ajar Rab	12-12-2022	No	16-12-2023	369	Contested	-	-	37
8	Arb Appeal 03/2022	UTTARAKHAND JAL VIDYUT NIGAM LTD (Arb. Appeal) Vs	Ajar Rab	12-12-2022	No	16-12-2023	369	Contested	-	-	37

		M/s PIYUSH INFRATECH PVT LTD										
9	Arb 63/2023	M/s Shivalay Construction Co. Pvt. lLtd. Vs P.W.D	T.S.Bindr a	26-08- 2023	No	16-12- 2023	112	Contest ed	-	-	29A	
10	Misc 164/2023	U.P Awas Vikas Parishad Vs M/s O.P Kalra and Brothers	Rajeev Acharya	27-10- 2023	No	16-12- 2023	50	Contest ed	-	-	47	
11	Misc 165/2023	U.P Awas Vikas Parishad Vs M/s O.P Kalra and Brothers	Rajeev Acharya	27-10- 2023	No	16-12- 2023	50	Contest ed	-	-	47	
12	Arb 45/2022	ANJANA TYAGI Vs CONSORTIUM SECURITIES PVT LTD	Yudhv ir Handa	13-05- 2022	No	20-12- 2023	581	Contest ed	-	-	34	
13	O.S 33/2020	MAKIN DEVELOPERS PVT LTD Vs UNITED INDIA INSURANCE CO. LTD	Anurag Sharma	06-11- 2020	No	22-12- 2023	1126	Contest ed	-	-	-	

**Form 6(i):
Mediation Data during the month**

Sl. No.	Name of Mediation Centre (For example, DLSA or Main Mediation Centre Mumbai)	Total number of applications pending on the 1 st day of the month	Total number of applications received during the month	Total number of cases settled during the month	Total number of non-starter cases during the month	Total number of applications pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	Mediation Centre, High Court of Uttarakhand, Nainital	-	-	-	-	-
2	DLSA, Almora	15	10	1	4	20
3	DLSA Bageshwar	2	Nil	Nil	2	Nil
4	DLSA, Dehradun	21	64	Nil	24	61
5	DLSA, Haridwar	1	13	Nil	2	12
6	DLSA, Pithoragarh	1	1	Nil	Nil	2
7	DLSA, U.S. Nagar	16	2	Nil	Nil	18

Form 7

Sl. No.	Court	District	Total number of cases pending on the 1st day of the month	Total number of cases instituted during the month	Total number of cases disposed during the month	Total number of cases pending at the end of the month
[1]	[2]	[3]	[4]	[5]	[6]	[7]
1	High Court of Uttarakhand, Nainital		109	7	2	114
2	Adl. District Judge, Commercial Court Dehradun	Dehradun	1268	59	45	1282

Form 6 (ii)

Mediation Data on Quarterly Basis (w.e.f. October 2023 to December,2023)

			Individual	Corporate	Individual	Corporate	I	II	III	IV	V				
[1]	[2]	[3]	[4]	[5]	[6]	[7]	[8]					[9]	[10]	[11]	[12]
1	Mediation Centre High Court of Uttarakhand, Nainital	-	-	-	-	-	-	-	-	-	-	-	-	-	-
1	Almora	17		Corporate	Individual		17					22	17		2
2	Bageshwar	2		Corporate	Individual		2					2			
3	Dehradun	151	Individual	Corporate	Individual	Corporate	96	53	2			130	2	1	
4	Haridwar	19		Corporate	Individual	Corporate	11	8				7			
5	Pithoragarh	2	Individual			Corporate	1	1					2		
5	U.S. Nagar	25	Individual	Corporate	Individual	Corporate	22	3				Nil	25	2	

**STATISTICAL DATA OF CASES OF COMMERCIAL COURTS, COMMERCIAL APPELLATE COURTS, COMMERCIAL DIVISION &
COMMERCIAL APPELLATE DIVISION IN THE STATE OF UTTARAKHAND**

FOR THE MONTH OF December, 2023

	Commercial Court (below District Judge Level)	Commercial Court (at District Judge Level)	Commercial Appellate Court (at District Judge level)	Commercial Division (High Court)	Commercial Appellate Division (High Court)
No. of Courts Operational	1	-	-	-	1
No. of cases Instituted	59	-	-	-	
No. of appeals filed	-	-	-	-	7
No. of cases pending	1282	-	-	-	114
No. of cases disposed of	45	-	-	-	2

